NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) Ind- 3311/9/HDB/2017
NAME OF THE COMPANY	Metkore Aollys & Industries Limited
NAME OF THE PETITIONER(S)	Eastern Electrodes & Coke Private Limited
NAME OF THE RESPONDENT(S)	Metkore Aollys & Industries Limited
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			=

Heard Shri G. Prasen, Learned Counsel for the Petitioner.

CP disposed of by separate orders.

Member (T)

Member (J)

Bm